

**W.P.(S)**

**Token Number- 2627/2020**

**S.J.**

**Caveat Clear**

**Vijay Kumar @ Vijay Kumar Oraon & others**

**Petitioner**

**Versus**

**1. The State of Jharkhand & others Respondents**

C.F.S.

Petition:- Rs. 230/-

Affidavit: Rs. 5/- + Rs. 15/-

Vakalatnama: Rs. 15/- + Rs.15/-+15/-

Defects if any --

1. CFS of Rs. 4020/- is wanting.
2. T/c of Ann- 1,2 and 6 to 8 may be arranged in proper place as all T/c has been filed after Ann- 8.
3. All T/c may be certified to be true copies.
4. Page no. 68 marked between T/c of page 42 and 44 may be checked and corrected.
5. It appears that 1<sup>st</sup> page of Vakalatnama has been executed after date of Affidavit. It may be verified and execution date may also be written on 2<sup>nd</sup> page of Vakalatnama.

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